

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:455
ANSWERED ON:06.12.2013
E AUCTION OF MORTGAGED VEHICLES
Bhagora Shri Tarachand

Will the Minister of FINANCE be pleased to state:

- (a) whether instances of non-payment of vehicle loans have increased during the last three years and the current year in the country;
- (b) if so, the details thereof, bank and State/UT-wise;
- (c) whether the Government has recently asked the Public Sector Banks (PSBs) across the country to conduct E-auction of the used vehicles that are sold to recover payments from the defaulting borrowers;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the compliance status of the said directive by the PSBs in the country, bank-wise and State/UT-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): Yes, Sir. As per the Data Reporting System (DRS) of the Reserve Bank of India (RBI), at system level, the Non-Performing Assets (NPAs) in Auto Loans of banks have increased during the half year period ended September, 2013.

Public Sector Bank (PSB)-wise details of NPAs in Auto Loans is annexed. DRS of RBI does not generate State-wise data.

(c): No instruction on conducting of e-auction of the used vehicles that are sold to recover payments from the defaulting borrowers has been issued by the Government.

(d) & (e): Do not arise.